

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-20/2023/ 382 /R.Cell

Dated, Guwahati the 21st September, 2023

The Gauhati High Court has been pleased to recommend the following 12 (twelve) Grade-II Officers of Assam Judicial Service, in order of *merit-cum-seniority*, for promotion to Grade-I of the service, *in seriatim*.

Sl. No.	Name of the Officers	Present Place of Posting
1.	Shri Abdul Mazid Md. Mahiuddin	Civil Judge & Asstt. Sessions Judge, Lakhimpur
2.	Smti. Monmee Sarma	Secretary, District Legal Services Authority, Darrang, Mangaldoi
3.	Shri Rupak Rajak	Civil Judge & Asstt. Sessions Judge, Kokrajhar
4.	Smti. Jyotshna Das	Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon
5.	Smti Dimple Boro	Counselor, Family Court No.1, Kamrup Metro, Guwahati
6.	Shri Vijay Kumar Singh	Chief Judicial Magistrate, Jorhat
7.	Smti Mili Hussain	Civil Judge & Asstt. Sessions Judge, Jorhat
8.	Shri Nur Muhammad Abdullah Ahmed	Secretary, District Legal Services Authority, Silchar, Cachar
9.	Shri Abdul Kader	Civil Judge & Asstt. Sessions Judge, Goalpara
10.	Smti Mamta Bhadani	Chief Judicial Magistrate, Darrang, Mangaldoi
11.	Smti Bipaakkhi Borthakur	Secretary, District Legal Services Authority, Charaideo
12.	Shri Chaturjya Prasad Talukdar	Chief Judicial Magistrate, Kamrup Metro, Guwahati

The above select list will remain valid till 31st March, 2024.

Marks obtained by the officers in the ACR, Judgment Segment and Interview have been uploaded along with this notification.

By Order,


21/09/23

Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. LR-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
3. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
4. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 21-09-2023 regarding select list in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service**" [Notification:: Marksheet] with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


21/09/23

Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1